

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1758

ANSWERED ON:16.08.2013

MEDICAL COLLEGES .

Abdulrahman Shri ;Bhagora Shri Tarachand;Chanabasappa Shri Udasi Shivkumar;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Das Shri Bhakta Charan;Gowda Shri D.B. Chandre;Kumar Shri Kaushalendra;Kumar Shri Vishwa Mohan;McLeod Smt. Ingrid;Mishra Shri Mahabal ;Nirupam Shri Sanjay Brijkishorilal ;Putul Kumari Smt. ;Raghavan Shri M. K.;Reddy Shri Anantha Venkatarami;Reddy Shri Mekapati Rajamohan;Semmalai Shri S. ;Tagore Shri Manicka;Thomas Shri P. T.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of Government and private medical colleges along with their intake capacity for MBBS and PG courses and the existing guidelines and norms to establish new medical colleges and to increase the MBBS and PG seats, State/ UT-wise;
- (b) the steps taken/proposed by the Government to relax these norms and establish new medical colleges and increase MBBS and PG seats, State/UT-wise;
- (c) the number of new medical colleges attached with district hospitals established so far indicating the funds earmarked and allocated for the purpose, State/UT-wise;
- (d) the number of proposals received by the Medical Council of India (MCI)/ Government for establishment of new medical colleges and increase of seats in the existing medical colleges during each of the last three years and the current year, State/ UT-wise; and
- (e) the details of the proposals approved and still pending indicating the reasons for the pendency and the time by which these proposals are likely to be cleared, State/UT-wise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a): The permission for establishment of new medical colleges and to increase MBBS and PG seats is granted as per the provisions of Indian Medical Council Act, 1956 and the MCI Regulations namely the Establishment of Medical College Regulations, 1999 and The Opening of a New or Higher Course of Study or Training and Increase of Admission capacity in any course of Study or Training Regulations, 2000.

At present there are 387 medical colleges in the country, out of which, 181 are in Government sector and 206 Medical Colleges in Private sector. The total intake capacity for MBBS course of these medical colleges is 51,979 and 23,931 for PG seats. The State-wise details of Medical Colleges along with their intake capacity for MBBS & Post-graduate seats are at Annexure-I & II respectively.

(b): To facilitate setting up of more medical colleges and to increase the MBBS & PG intake capacity in various medical colleges, the Central Government has amended the respective regulations relaxing in terms of teacher-students ratio, land requirement, bed strength, bed occupancy, maximum admission capacity, increase in age for appointment as teaching faculty and allowing establishment of government medical colleges by utilizing the facilities of the hospitals owned and managed by respective State Governments.

Further, financial assistance has been granted to 72 State Government Medical Colleges under the Scheme of "Strengthening and Upgradation of State Government Medical Colleges for starting new PG course/ increasing PG seats".

(c): At present there are no new medical colleges attached to the District Hospitals .

(d) & (e) During the academic year 2011-12, 2012-13 and 2013-14 a total number of 275 applications were received for establishment of new medical colleges. Out of these applications, permission has been granted to 66 medical colleges for starting MBBS course. For the same period 215 applications have been received for increasing MBBS seats in existing medical colleges. Out of which, 77 medical colleges have been permitted for increase of MBBS seats State/UT-wise details of proposals received and approved for the academic year 2011-12, 2012-13 and 2013-14 are at Annexure-III & IV.